

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S.VIJAYARAGHAVAN MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/25/2016
NAME OF THE PETITIONER(S) : Mekuba Petroleum India P. Ltd and 3 others
NAME OF THE RESPONDENT(S) : Wynn's Mekuba India P. Ltd and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Lead by

1. Senior counsel T.K. Sheshadri
T.K. Bhaskar
Priyadarshini
Achal Jain
Keethi

counsel for R2

[Signature]

2. A.G. SATHYA MURAYANA
for
A.K. MYLSAMY

COUNSEL FOR PETITIONER

[Signature]

3. ADITI ASHOK
for PREETI MOHAN.
CB MURARI, Sr Adv)

COUNSEL FOR
R4 R5

[Signature]

ORDER

Counsel for the Petitioner present. Counsel for R-2 present. Counsel for R-4 and R-5 present. Counsel for Petitioner prayed time for submission of arguments. Time is extended with the condition that in case the Petitioner fails to submit the final arguments, the other side will be heard and the matter will be decided on merits. Put up on 24.07.2017 at 10.30 A.M.

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

[Signature]
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)